CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066 (SM APPEAL BRANCH)

Dated:-06/04/2017

NOTICE

All concerned are hereby informed that the Single Member following ROM applications/Misc. application and part heard (released) matters listed before Hon'ble Sh. S.K. Mohanty, Member (Judicial) on 06/04/2018 stand adjourned.

- 1. E/ROM/50231-50232/2018-SM In A.No.51254-51255/2017-SM
- 2. ST/Misc./51053/2017-SM In appeal No. ST/58439/2013
- 3. C/53234/2014-SM

Deputy Registrar (Judicial)

By order

Copy to:-

- 1. SPS to Hon'ble President/Hon'ble Members.
- 2. Registrar/Dy.Registrars/AssistantRegistrars/Technical Officer.
- 3. Bar Association /CDR/SDRs.
- 4. Notice Board/website
- 5. Guard file

Assistant Registrar (SM)